

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2683/2002
M.A.NO.2276/2002

Friday, this the 11th day of October, 2002

Hon'ble Shri Justice V. S. Aggarwal, Chairman
Hon'ble Shri M. P. Singh, Member (A)

1. All India Cipher Staff Association
(DCPW) (Regd.) Directorate of Co-ordination
of Police Wireless (DCPW)
Ministry of Home Affairs, Govt. of India
New Delhi
(Through its President, Shri A.K. Nath,
Cipher Assistant)

2. Shri Sukh Das, Cipher Assistant
Directorate of Co-ordination of Police
Wireless (DCPW)
Block No.9, CGO Complex,
Lodhi Road, New Delhi-3

..Applicants

(By Advocates: Shri A.K.Bhat and Mrs. Sita Kaul)

Versus

1. Union of India
through the Secretary
Ministry of Home Affairs
New Delhi
2. Director Police Telecommunications
Directorate of Co-ordination
(Police Wireless)
Ministry of Home Affairs
Block No.9, CGO Complex,
Lodhi Road, New Delhi-3

..Respondents

O R D E R (ORAL)

Justice V S Aggarwal:

MA-2276/2002

MA-2276/2002 is allowed subject to just
exceptions. Filing of joint application is permitted.

OA-2683/2002

The sum and substance of the applicants'
grievance is that scales for the feeder posts have been
fixed which are higher than the posts which the

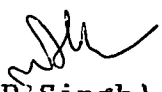
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(2)

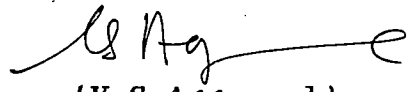
applicants are holding. In this regard, the applicants contend that they have already submitted a representation dated 14.1.2002 which is still pending consideration with the respondents and no reply has been received by them.

2. Keeping in view the aforesaid facts, it is directed that respondent No.2 will consider the representation of the applicants, a copy of which is placed at Annexure A-6 preferably within a period of six months from the date of receipt of a certified copy of the present order. It shall be highly appreciated, if a speaking order, giving reasons, is passed and conveyed to the applicants.

3. With these directions, OA is disposed of.


(M P Singh)
Member (A)

/sunil/


(V S Aggarwal)
Chairman